

- (b) if so, the details thereof; and
- (c) the remedial steps taken to remove the shortage?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) No, Sir.

- (b) Does not arise.
- (c) Does not arise.

[English]

#### Health Trust

537. SHRI RAJESH KUMAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether there is a proposal to set up 'Health Trusts' in place of the existing CGHS system; and
- (b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) There is no such proposal at present.

- (b) Does not arise.

#### Power Generation from Garbage

538. SHRI SHRAVAN KUMAR PATEL : Will the PRIME MINISTER be pleased to state :

- (a) whether a number of projects have been launched in the country to generate power from garbage;
- (b) the details of such projects undertaken and their status at present; and
- (c) the plan of action laid down in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : (a) to (c). A National Pilot Programme on Energy Recovery from Urban, Municipal & Industrial Waste, offering fiscal and financial incentives has been launched recently. It aims at promoting projects on Generation of Power from industrial and urban wastes including Garbage Project proposals under this programme are presently at initial stages

of formulation and development with the promoters and beneficiary organisations.

#### Khadi and Village Industries Commission

539. DR. R. MALLU : Will the Minister of INDUSTRY be pleased to state :

(a) whether some State Governments have agreed to provide guarantee for loans by the Khadi and Village Industries Commission (KVIC) from the Consortium of Bank Credit; and

- (b) if so, the details and names thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) So far only the State Governments of Tamil Nadu and Mizoram have given the necessary guarantee for the funds to be received by their State KVI Boards out of the Consortium Credit.

[Translation]

#### Unauthorised Vendors at Platforms

540. SHRI RAM TAHAL CHOUDHARY : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that unauthorised vendors are engaged in the sale of all types of eatable items at various platforms of the New Delhi Railway Station in connivance with the Railway Police;

(b) if so, whether the Railways/Catering Department are suffering a huge financial loss due to non-payment of Licence Fee by these unauthorised vendors;

- (c) if so, the details thereof; and

(d) the corrective steps proposed to be taken to check such unauthorised sale on the platforms?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). Catering, excluding sale of fruit and juice, at New Delhi Railway Station is run departmentally through commission vendors. Cases of unauthorised vending at New Delhi Railway Station come to notice from time to time. From April 95 to 22.11.95, 1345 unauthorised vendors were apprehended and a fine of Rs. 2,74,615 was realised from them. Loss on account of unauthorised vending, is, however, not quantifiable.